

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR DR. K. ARUL

Petition(s) for Special Leave to Appeal (C) No(s). 335/2016

EXECUTIVE ENGINEER, ELECTRICITY DISTRIBUTION DIVISION-FIRST,
DISTRICT MIRZAPUR Petitioner(s)

VERSUS

SHANKAR DAYAL SINGH Respondent(s)
(with interim relief and office report)

Date : 14/03/2016 This petition was called on for hearing today.

For Petitioner(s)

Mr T Mahipal, Adv.
Mr. Pradeep Misra, Adv.

For Respondent(s)

Mr Joseph Pookkatt, Adv.
Mr. Prashant Kumar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Ld. Counsels for both parties are represented.

Ld. Counsel for the respondent to file counter affidavit
within four weeks time.

List again on 9.5.2016.

(DR. K. ARUL)
Registrar